### GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

## LOK SABHA UNSTARRED QUESTION NO.4468 TO BE ANSWERED ON 19<sup>TH</sup> JULY. 2019

#### THALASSEMIA TREATMENT IN CGHS EMPANELLED HOSPITALS

#### 4468. SHRI ARVIND KUMAR SHARMA:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the number of CGHS empanelled hospitals in Delhi that provided blood transfusion to Thalassemia major patients with NAT investigation;
- (b) if not, the reasons for not providing the blood with a NAT investigation;
- (c) whether the Government proposes to empanel private hospitals in Delhi and at all India level to provide better treatment facilities to Thalassemia patients, if so, the details thereof; and
- (d) if not, the reasons therefor?

# ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY)

(a) & (b): No such information is maintained as Government has not empanelled private hospitals under CGHS on disease basis.

Under Drugs and Cosmetics Act, 1940 and Rules thereof, 1945, Nucleic Acid Test (NAT) Investigation is not mandatory for screening of blood prior to transfusion.

(c) & (d): Government empanels private hospitals under Central Government Health Scheme for all facilities available in the hospital. Disease-wise empanelment is not done under CGHS.